

Statement of Immovable Property Return for the year 2010 (as on 1.1.2011)

1. Name of Officer (in full) and service – Arvind Kumar Sharma, ILS
to which the officer belongs
2. Cadre
- ILS
3. Present post held
- Deputy Govt. Advocate

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. servant.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
1. Ajmer (Rajasthan)	AMC No.XV/109, Kayasth Mohalla, Tooti Wali Gali, Ajmer (Rajasthan)	26/5/1969 Note: Since the property was inherited by me from my father	-		By inheritance		

2003/1002/0011
1/1/2011

		and as such it is ancestral property unable to give cost of construction and present value etc.					
2. Aimer (Rajasthan)	AMC No.2D/29, Sinagar Road, Aimer (Rajasthan)	23/5/1975 Note: Since the property was inherited by me from my father and as such it is ancestral property unable to give cost of construction and present value etc.	-		By inheritance		
3. Aimer (Rajasthan)	AMC No.XV/97, Kayasth Mohalla, Aimer (Rajasthan)	23.2.1972 Note: Since the property was inherited by me from my father and as such it	-		By inheritance		

		is ancestral property unable to give cost of construction and present value etc.					
4. Aimer (Rajasthan)	Agricultural land in Kh. No.294/3, 295/1 and 295/2, Rati Dang, Behind Regional College, Aimer (Rajasthan)	13/8/1970 Note: Since the property was inherited by me from my father and as such it is ancestral property unable to give cost of construction and present value etc.	-		By inheritance		
5. Aimer (Rajasthan)	One plot in Khata No.63, Kh.No.1508 at Vil Tabiji, The & Distt. Aimer (Rajasthan)	28/10/1974 Note: Since the property was inherited by me from my father and as such it is ancestral	-		By inheritance		

		property unable to give cost of construction and present value etc.			By inheritance		
6. Aimer (Rajasthan)	Agricultural land at Kajipura, Five Sagar Road, Aimer (Rajasthan)	5/8/1970 Note: Since the property was inherited by me from my father and as such it is ancestral property unable to give cost of construction and present value etc.	-				
7. Jaipur	One plot measuring 138 sq. yds. (A-99, Vaishali Nagar, Jaipur)	1983 The plot was allotted by Jaipur Development Authority by way of lottery and the cost of total plot	Approx. Rs.5 lacs (as per circle rate of the Govt. of Rajasthan)		Allotted by Jaipur Development Authority in the year 1983 when the undersigned was posted at Jaipur and due		

		<p>was approx. Rs.8,000/- to be deposited in around 12 installments in five years and construction as per Jaipur Development Authority norms was done during the period of 1988-1990 and the cost of construction at that time was approx. Rs.40,000/-.</p>			<p>permission was taken from Rajasthan High Court</p>		
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Arvind

(Arvind K. Sharma)
 Dy. Govt. Advocate
 Central Agency Section
 13/7/2011